



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/6574/2015	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION
2 WP(C)/1581/2019	DINESH CHANDRA SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, ELEM. EDU MR. A U CHOUDHURY (R5) MR. S ISLAM (R5) MR. B GOGOI, SC, SCERT MS A LAHKAR (R5)
3 WP(C)/2801/2020	PRODIP CH. BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. D K SARMAH MS. A TALUKDAR SC, JORHAT DEV. AUTHORITY
4 WP(C)/3556/2020	DALIM DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, FOREST
5 WP(C)/778/2021	DR. SANGHAMITRA CHOUDHURY Versus THE GAUHATI UNIVERSITY AND 6 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-6) MR. P J PHUKAN (SC, GAUHATI UNIVERSITY, R- 1,2,3) MR. S K DEKA MR. M DAS (R-6) SC, U G C (R-7)
6 WP(C)/6622/2023	ANIL CHANDRA KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR. S P ROY (R-12, 13, 15, 16) G UDDIN (r-5 to 9,11) P ADHIKARI (r-5 to 9,11) MR A K AZAD (r-5 to 9,11) JYOTISH DAS (R-12, 13, 15, 16) MS P DEY (R-12, 13, 15, 16) MS. P AGARWALA (R-12, 13, 15, 16) MS. V RAI (R-12, 13, 15, 16) MR. H BORA SC, REVENUE

7 [Cont.Cas\(C\)/449/2024](#)

JAYASREE BARUAH DUTTA @ JAYASREE
BARUAH

MR S BORTHAKUR
MR. D GOGOI

Versus

MAMATA HOJAI

8 [WP\(C\)/122/2025](#)

CHANDAN PHUKAN

MR. P HAZARIKA

SC, P H E

Versus

THE STATE OF ASSAM AND 3 ORS

MR. T R SARMA

P. BORAH

MS. S PHUKAN

NAYANMONI KALITA

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



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BEFORE:

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COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2288/2018	LILEN BURHAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A L MANDAL	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
2	WP(C)/4277/2018	JHARNA SABAR Versus THE STATE OF ASSAM AND 5 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM
3	WITH WP(C)/4273/2018	GOURI GOALA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. A S DHILLON	GA, ASSAM
4	WP(C)/5400/2020	NURJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM

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